

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:4076
ANSWERED ON:20.12.2005
LEGISLATION TO REGULATE PVT.PROFESSIONAL INSTITUTIONS
Thomas Shri P.C.

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Government has finalised the Bill to regulate Private Professional Education Institutions ;
- (b) if so, the details in this regard; and
- (c) the time by which the Bill is likely to be introduced in the Parliament ?

Answer

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI M. A. A. FATMI)

(a)to(c): Professional Education, including such education imparted by Private Professional Educational Institutions is regulated by the appropriate Act of Parliament such as the All India Council for Technical Education (AICTE) Act, for maintaining standards therein.